हैं। जैसी परिस्थितियां हैं उन में अधिक कठोर आर्थिक अनुशासन अनिवार्य है, जो भीतर भी लागू हो और बाहर भी।

26. धन-संबंधी और आर्थिक नियंत्रण, भले ही वे थोड़े समय के लिए आवश्यक जान पड़ें, हमारी अर्थ-व्यवस्था की आधारभूत समस्याओं का कोई समाधान नहीं कर सकते। गरीबी को हटाने के लिए हमें उत्पादन बढ़ाना होगा। इसी लक्ष्य को प्राप्त करने के लिए, सरकारी सैक्टर और निजी सैक्टर को भी महत्वपूर्ण कार्य करने हैं।

27. किन्हीं कारणों से जिन का गुमान नहीं था, चौथी योजना की तैयारी में दुर्भाग्यवश विलंब हो गया है। 1966–67 के लिए योजना तैयार है इसे लागू करने के लिए राज्य सरकारें अपने संसाधनों को एकत्र कर रही हैं। यद्यपि 1966–67 की योजना पर होने वाला कुल खर्च उस से कम रहेगा जिस की कि हम ने आशा की थी, फिर भी इस बात के लिए पूरा प्रयत्न किया जाएगा कि इस कमी को चौथी पंचवर्षीय योजना के शेष वर्षों में पूरा कर दिया जाए।

28. संसद सदस्यगण, एक नई सरकार सत्तारूढ़ हुई है। इसका नेतृत्व एक ऐसी हस्ती के हाथ में है, जिसे आप सब जानते हैं, और जो आजादी के सैनिकों में युवा पीढ़ी की है। विभागों और मंत्रालयों के पुनर्गठन में वह प्राथमिकता प्रतिबिंबित है जिस की ओर मैं ने अभी संकेत किया है।

29. आप के विचारार्थ आप के सामने 38 बिल पहले से हैं। जो नए बिल सरकार आप के सामने रखना चाहती है, उन में से कुछ ये हैं :—

(1) चावल-शोधक उद्योग (विनियम) संशोधन बिल, 1966;

(2) फसल बीमा बिल, 1966;

(3) भारतीय तटकर (संशोधन) बिल, 1966, (आर्डिनैन्स की जगह);

(4) आवश्यक व्यापार वस्तु (संशोधन) बिल, 1966;

(5) ठेका मजदूर (नियमन और समाप्ति) बिल, 1966;

(6) अग्रिम ठेका (विनियम) संशोधन बिल, 1966;

(7) सशस्त्र सेना (विशेषाधिकारों की बरकरारी) बिल, 1966; और

(8) आयात-निर्यात नियंत्रण (संशोधन) बिल, 1966;

30. 1966–67 के वित्तीय वर्ष के लिए भारत सरकार के अनुमानित आय-व्यय का एक ब्यौरा आप के सामने रखा जाएगा।

31. संसद्-सदस्यगण, मेरी शुभकामना है कि आप अपने कार्यों में सफल हों। हमारा उद्देश्य विदित और हमारा लक्ष्य स्पष्ट है। हमें देश में अपनी जनता के जीवन की बेहतरी के लिए प्रयत्न करना, और विश्व में शांति और सहयोग को समुन्नत करने के लिए सहायता प्रदान करना है। उन लक्ष्यों की ओर साहस, बुद्धि और सहकारिता की भावना से आप को अपने देश को ले चलना है।

12.12 hrs.

INTRODUCTION OF PRIME MINISTER, LEADER OF HOUSE AND OTHER MINISTERS

Mr. Speaker: I have great pleasure in introducing to this House our new Prime Minister, Shrimati Indira Gandhi. She is very well known to every one of us. We all give her our good wishes, that she may have suc-

cess in guiding the destinies of the country.

Also, I have pleasure in introducing our new Leader of the House, Shri Satya Narayan Sinha.

एक माननीय सदस्य : मंत्री जी खड़े हो जायें ।

Shri Priya Gupta (Katihar): On a point of clarification.

Mr. Speaker: There is no clarification now.

I had not known that Shri Satya Narayan Sinha was not known to every one of the Members, therefore he ought to have stood up!

Now I will request the Prime Minister to introduce other Ministers who have been appointed.

Shri Priya Gupta: On a point of order.

Mr. Speaker: No point of order.

Shri Priya Gupta: Who ranks first?

Mr. Speaker: It is only a part of this order. He might resume his seat.

Shri Priya Gupta: I may be allowed to finish. Who sits first, the Leader of the House or the Prime Minister? Who sits first?

Mr. Speaker: Order, order. The Prime Minister shall sit in the first seat, and the Leader of the House in the second seat.

श्री बागड़ी (हिसार) : यह संसद् की परम्परा के बिलकुल खिलाफ़ है ।

Shri Priya Gupta: That is not the convention of the House.

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): May I present to you, and through you, to this House....

श्री बागड़ी : ज़रा हिन्दुस्तानी में बोलिये ।

Shrimati Indira Gandhi: .....Shri Fakhruddin Ahmed, Minister of Irrigation and Power; Shri Sachindra Chaudhuri, Minister of Finance; Shri Jagjivan Ram, Minister of Labour, Employment and Rehabilitation; Shri Asoka Mehta, Minister of Planning; Shri G. S. Pathak, Minister of Law; Shri P. Govinda Menon, Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation; Shri C. M. Poonacha, Minister of State in the Ministry of Transport and Aviation; Sardar Iqbal Singh, Deputy Minister in the Ministry of Petroleum and Chemicals; Shri Shafi Quareshi, Deputy Minister in the Ministry of Commerce; Shrimati Nandini Satpathy, Deputy Minister in the Ministry of Information and Broadcasting; Shri Annasahib Shinde, Deputy Minister in the Ministry of Food, Agriculture, Community Development and Co-operation; and Shri V. C. Shukla, Deputy Minister in the Department of Parliamentary Affairs and Communications?

Mr. Speaker: I have also received intimation that Shri Jaganatha Rao will be the Chief Whip in this House.

Shri Hem Barua (Gauhati): Why should the Speaker announce this?

Mr. Speaker: I have received intimation; that is what I have said.

Shri Surendranath Dwivedy (Kendrapara): The whole question is whether the Chief Whip of the Congress Party is to be introduced here . . . (*Interruptions.*) Why should the Speaker announce who are the office bearers of political parties?

Mr. Speaker: Because information was received in the same letter.

Shri Hem Barua: It is entirely improper.